

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 132 of 2012 & IA Nos. 247 & 248 of 2012
Appeal No. 133 of 2012 & IA Nos. 249 & 250 of 2012

Dated : 18th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 132 of 2012 & IA Nos. 247 & 248 of 2012

**M/s Junagadh Power Projects Pvt. Ltd. Appellant(s)
Versus
Gujarat Urja Vikas Nigam Ltd. & Ors. Respondent(s)**

Appeal No. 133 of 2012 & IA Nos. 249 & 250 of 2012

**M/s Amreli Power Projects Ltd. Appellant(s)
Versus
Gujarat Urja Vikas Nigam Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. V.F. Patel (Rep.)**

ORDER

We have heard Mr. M.G. Ramachandran, Learned Counsel for the Respondent no.1.

Post the matter for making further submissions on **11.10.2013 at 2.30 p.m..**

**(V.J. Talwar)
Technical Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**